



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.44/BB/ 2017	-	For Hearing	Rule-6(2) of IB	360 Degree Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	AKASH R BANTIA FOR ABHISIT ARUR 9742132241	OPERATIONAL CREDITOR	
2	Tushar Y.V. for KSK Law firm 8722310679	Corporate Debtor	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent is directed to sign in the objections filed on behalf of Corporate Debtor before the Registry. Counsel for petitioner has filed a memo requesting the Tribunal to address a letter to the Insolvency & Bankruptcy Board of India for appointment of IRP. Registry to check and put up. Counsel for respondent reported that the matter may likely to be compromised/settled with the operational creditor.

Time granted till 17.11.2017.

  
MEMBER (J)

  
MEMBER (T)